

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: August 11, 2015

No. 1819 /JR(S)/2015

Sri **Anil Kumar-VII**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar (Kanpur Dehat) to be Additional Chief Judicial Magistrate, Ramabai Nagar (Kanpur Dehat) vice Sri Mohinder Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ramabai Nagar (Kanpur Dehat).

No. 1820 /JR(S)/2015

Sri **Mohinder Kumar**, Additional Chief Judicial Magistrate, Ramabai Nagar (Kanpur Dehat) to be Chief Judicial Magistrate, Sant Kabir Nagar in the vacant court.

No. 1821 /JR(S)/2015

Sri **Ramesh Chand-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Chief Judicial Magistrate, Kaushambi in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kaushambi.

**BY ORDER OF THE COURT**

sd/-  
**(SHEO KUMAR SINGH-I)**  
**REGISTRAR GENERAL**

**No.417/JR(S)/2015 Dated: Allahabad : August 11, 2015**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
4. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
5. The Senior Registrar (Judicial), High Court, Allahabad.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Basti, Kaushambi, Ramabai Nagar (Kanpur Dehat) and Sant Kabir Nagar. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
10. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad for necessary action at your end in respect of appointment/ posting of class III & IV employees.
16. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judges, Basti, Kaushambi, Ramabai Nagar (Kanpur Dehat) and Sant Kabir Nagar. (Information available on E-mail).

**BY ORDER OF THE COURT.**

sd/-

**(RAJIV SHARMA)**  
**JOINT REGISTRAR (JUDICIAL) (SERVICES)**